

embarking at any of the Indian airports for a destination abroad. However, Heads of States, Heads of Governments and Ministers along with their entourage visiting India as State Guests, transit passengers and children under two years of age will be exempt from payment of this fee.

**Probe into Allegations against
Sardar Lachman Singh Gill**

704. SHRI YAJNA DATT
SHARMA:
SHRI RANJIT SINGH:
SHRI BRIJ BHUSHAN LAL:
SHRI SURAJ BHAN:
SHRI ATAL BIHARI VAJPA-
YEE:
SHRI JAGANNATH RAO
JOSHI:
SHRI RAM GOPAL
SHALWALE:
SHRI KANWAR LAL GUPTA:
SHRI SHRI GOPAL SABOO:
SHRI SHARDA NAND:
SHRI ONKAR SINGH:
SHRI SHRI CHAND GOYAL:
SHRI HUKAM CHAND KACH-
WAI:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether the probe being conducted into the allegations made against the former Chief Minister of Punjab, Sardar Lachman Singh Gill, by the Opposition parties has been completed;

(b) if so, the details thereof; and

(c) if not the reasons for the delay and the time by which the same is likely to be completed ?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI VIDYA CHARAN SHUKLA):
(a) No, Sir.

(b) Does not arise.

(c) It has been considered advisable to verify certain facts for the examination of the matter. This naturally takes time and it is not possible to say at present

when the examination will be completed.

Progressive Muslim League

705. SHRI BABURAO PATEL:
SHRI KANWAR LAL GUPTA:
SHRI SHARDA NAND:
SHRI SHRI GOPAL SABOO:
SHRI ONKAR SINGH:
SHRI N. R. LASKAR:
SHRI R. BARUA:
SHRI SAMAR GUHA:
SHRI YASHWANT SINGH
KUSHWAH:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether it is a fact that a new communal party called the Progressive Muslim League has emerged in West Bengal and fought the mid-term elections with avowed communalism;

(b) if so, the names of its top ten Leaders and whether any of them were members of the Congress party in early years;

(c) whether it is also a fact that this new communal party has adopted a flag which is almost like Pakistan's Islamic flag to really the Muslims under it, and if so, Government's reaction to the flag and the party;

(d) whether it is a fact that speakers of this party publicly demanded separate Muslim districts in West Bengal as has been done in Kerala and the mid-term elections were fought on this communal plank; and

(e) if so, Government's reaction to it ?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI VIDYA CHARAN SHUKLA): (a) According to information received from the State Government the newly formed Progressive Muslim League contested the mid-term elections with communal ideology as the main basis of its election campaign.

(b) 1. Shri Sekandar Ali Molla—President.

2. Shri A. K. M. Hasanuzzaman—
General Secretary.
3. Dr. Md. Jahurul Islam—Secretary.
4. Hazi Md. Yunus—Treasurer.
5. Shri Sayeb Ali.
6. Shri Islamuddin Laskar
7. Shri Izzat Ali Gazi Saheb.
8. Shri Khabir Ahmed.
9. Shri Harun Ar Rashid.
10. Shri Md. Shamsul Haq.

None of them was a member of the Congress Party. According to the information received from the State Government none of them was a member of the Congress Party.

(c) The flag of the party has a red portion instead of white of the Pakistan national flag and an identical green portion with a white crescent and star at the Centre.

(d) The State Government have no such information.

(e) Does not arise.

Machinery to Resolve Linguistic Border Disputes

706. SHRI R. R. SINGH DEO:
SHRI N. K. SANGHI:
SHRI SITARAM KESRI:
SHRI C. MUTHUSAMI:
SHRI R. V. NAIK:
SHRI HIMATSINGKA:
SHRI A. SREEDHARAN:
SHRI CHENGALRAYA
NAIDU:
SHRI MOHMED IMAM:
SHRI S. K. TAPURIAH:
SHRI N. K. SOMANI:
SHRI HARDAYAL DEVGUN:
SHRI K. P. SINGH DEO:
SHRI YAJNA DATT SHARMA:
SHRI RAGHUVIR SINGH
SHASTRI:
SHRI NARENDRA SINGH
MAHIDA:
SHRI RAMACHANDRA
VEERAPPA:
SHRI Y. A. PRASAD:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether it is a fact that the National Integration Council had recommended setting up of a machinery to resolve the linguistic border disputes among the States; and

(b) if so, the reaction of Government in the matter ?

THE MINISTER OF STATE IN THE
MINISTRY OF HOME AFFAIRS
(SHRI VIDYA CHARAN SHUKLA): (a)
Yes, Sir.

(b) The matter is under consideration.

Levy of Education Cess

707. SHRI R. R. SINGH DEO:
SHRI N. K. SANGHI:
SHRI CHENGALRAYA NAIDU:
SHRI ONKAR LAL BERWA:
SHRIMATI ILA PALCHOU-
DHURI:

Will the Minister of EDUCATION be pleased to state:

(a) whether it is a fact that the levy of an education cess by the States for the development of Primary education in the country has been suggested by the Central Advisory Board of Education; and

(b) if so, the reaction of Government thereon ?

THE MINISTER OF EDUCATION
AND YOUTH SERVICES (DR. V. K.
R. V. RAO): (a) Yes, Sir.

(b) Government supports this recommendation.

Interim Report of Hotel Reviewing Committee

708. SHRI R. R. SINGH DEO:
SHRI N. K. SANGHI:
SHRI R. K. AMIN;
SHRI K. M. KAUSHIK:
SHRI S. K. TAPURIAH:
SHRI J. MOHAMED IMAM:
SHRI MANGLATHUMADAM:
SHRI HARDAYAL DEVGUN: